

2003 at a total cost of Rs. 682 crore covering various pollution abatement works, including creation of Sewage Treatment capacity of 753.25 million litres per day (mld). YAP-II was approved in 2003 at an estimated cost of Rs. 624 crores with major items of work such as rehabilitation of sewerage network and Sewage Treatment Plants (STPs) and construction of new STPs. Further, under YAP-III project for Delhi with an estimated cost of Rs. 1656 crores has been approved.

(c) Central Pollution Control Board has carried out survey of river Yamuna and identified the major point sources which deteriorate the water quality of river. These sources are located in various urban centers which include Yamuna Nagar, Karnal, Panipat, Sonapat, NCT of Delhi, Gautam Buddha Nagar, Ghaziabad, Palwal, Vrindavan, Mathura and Agra. In addition, there is contribution to pollution also from the non-point sources such as from bathing ghats, open defecation and runoff from catchment areas.

(d) and (e) The Central Pollution Control Board and the concerned State Pollution Control Boards initiate action against the non-complying units under the Environment (Protection) Act, 1986 and the Water (Prevention and Control of Pollution) Act, 1974.

Gas prices under new exploration licensing policy

*556. SHRI A. ELAVARASAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Production Sharing Contracts (PSCs) under the New Exploration Licensing Policy (NELP) prescribe that the gas prices have to be approved by Government on the basis of similar arm-length sales in the region;

(b) if so, the prices at which natural gas from different sources are being sold in Gujarat and along with HBJ pipeline;

(c) whether NELP gas prices are lower from non-APM gas, being sold in the region; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REPIDY) : (a) In terms of the Production Sharing Contracts (PSCs) under NELP regime, the contractor of a block shall endeavour to sell all Natural Gas produced and saved from the Contract Area /Field/Development Area at arms-length prices to the benefit of Parties to the Contract. The Government as per the provisions of NELP PSCs shall approve the formula or basis on which Natural Gas prices shall be determined.

(b) The prices at which natural gas from different sources are been sold in Gujarat and along with HBJ pipeline is given in Statement. (See below)

(c) and (d) This Ministry vide its letter dated 28.06.2010 finalized a policy for pricing & commercial utilization of Non-APM gas produced by National Oil Companies (NOCs) viz., ONGC and OIL from their nominated blocks. The price of Non-APM gas produced from the nominated blocks of NOCs was fixed at \$ 5/million metric british thermal unit (mmbtu) for Western & Northern zone in accordance with broad principle of delivered price parity with dominant non-APM gas i.e. KGD6 which is priced at \$4.2/mmbtu. Further, a premium of \$0.25/mmbtu for production of non-APM gas from offshore fields has been provided, as higher investment is required in development and production of offshore fields.

Statement

The prices at which natural gas from different sources are been sold in Gujarat and along with HBJ pipeline

Source	Description of Customers	Gas Price to customer
1	2	3
NOCs (APM)	APM Customer outside North East	\$4.2/mmbtu
NOCs APM gas supplied to Non-APM customers	Western & Northern zone (covering Maharashtra, Gujarat and other States covered by HVJ/ DVPL viz., Rajasthan, M.P., U.P., Haryana & Delhi except Rajasthan, South Gujarat & isolated customers in Gujarat who are getting gas from identified onshore fields)	\$5.25/mmbtu
NOCs APM gas supplied to Non-APM customers	Rajasthan, South Gujarat & isolated customers in Gujarat who are getting gas from identified onshore fields	\$5/mmbtu
NOCs Non-APM price	To all customers from offshore fields in Western and Northern regions	\$5.25/mmbtu
PMT	Weighted average price of PMT	\$5.65/mmbtu
CB/OS-2 (Cairns)	GPEC (Gujarat Phaguthan Energy Corporation)	\$4.75/mmbtu
	GGCL -GTCL	\$5.62/mmbtu
	GGCL-GTCL-GBAGas	\$6.22/mmbtu
Hazira (Niko)	Gujarat State Energy Generation	\$5.346/mcf
	GSPC Gas	\$2,673/ mcf

1	2	3
CB-ONN-2000/2	GGCL	\$6.6/msf
Dholka	Small Consumer	Rs. 4.80/ scm
Kanwara	Small Consumer	Rs.9.02 & 11.67/ scm
Barkol	Small Consumer	Rs.10 & 10.48/ scm
North Balol (HOEC) GSPC		Rs.4.541/scm

Note :

- Panna Mukta gas price is \$ 5.73/mmbtu & Mid Tapti gas price is \$ 5.57/ mmbtu (Panna-Mukta-Tapti) (PMT)
- All the prices are excluding marketing margin.
- APM Prices Including Royalty & Excluding marketing margin.

Tax relief to corporate and non corporate tax payers

†*557. SHRI RAMCHANDRA PRASAD SINGH : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government grants special tax relief to tax payers, category-wise;

(b) if so, the details thereof;

(c) whether it is also a fact that corporate tax payers and non-corporate tax payers were offered relief through rebates during 2006-07 to 2010-11; and

(d) if so, the amount of relief received by both of the categories of tax payers during the aforementioned period?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c) Yes, Sir. So far as direct taxes are concerned, the Income Tax Act, 1961 provides for direct tax incentives to taxpayers in both corporate and non-corporate categories. These are mainly in the form of profit-linked deductions and other deductions under Chapter VI-A, investment-linked deductions, additional depreciation and weighted deduction. With regard to indirect taxes, some exemptions from Customs duty, Central excise duty & Service tax are available to the corporate sector. These exemptions have been given from time to time in public interest for the fulfillment of policy objectives such as protection of small scale sector, development of Khadi & village sector, industrial development of backward areas, encouragement of domestic value addition

† Original notice of the question was received in Hindi.